



Completion of Recovery Certificate No. 7677 of 2024 dated February 21, 2024 issued against Prashant Talwalkar (PAN: AAAPT3528N) in the matter of Talwalkars Better Value Fitness Limited

1. Recovery Certificate No. 7677 of 2024 dated February 21, 2024 was drawn against Prashant Talwalkar (PAN: AAAPT3528N) in the matter of Talwalkars Better Value Fitness Limited for a sum of Rs. 25,45,000/- (Rupee Twenty-Five Lakh Forty-Five Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by QJA vide Order No. QJA/Vs/CFID/CFID/29159/2023-24 dated September 15, 2023 in the matter of Talwalkars Better Value Fitness Limited.
2. In view of the receipt of entire outstanding dues which includes further interest and costs due under aforesaid recovery certificate, the recovery in said matter stands completed in exercise of powers under sub section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai this 7th Day of May, 2026.

SEAL



J. Ashok Kumar
RECOVERY OFFICER
JKK **J. ASHOK KUMAR**
जे. अशोक कुमार
Recovery Officer
वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनिमय बोर्ड
Mumbai
मुंबई